(d) if so, the financial implications of these proposal and how it is proposed to proceed in the matter?

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANS-PORT (SHR1 Z. R. ANSARI): (a) SDFC/Government has not declared any company in the private sector as "sick units".

(b) to (d). Do not arise.

[Translation]

Widening of Bridges between Sahjanwa-Gorakhpur

4384. SHRI MADAN PANDEY: Will the Minister of RAILWAYS be pleased to state:

- (a) whether Government have received a representation for widening the existing bridges over Rapati and Rohini rivers and the Damingarh Tal between Sahjanwa-Gorakhpur station on North Eastern Railway with a view to accommodate light vehicular traffic on them; and
- (b) if so, the action taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) Yes, Sir.

(b) The proposals have been examined but have not been considered technically feasible.

Construction of Sheds and Expansion of Waiting/Retiring Room of Ghuguli Station

4385. SHRI MADAN PANDEY: Will the Minister of RAILWAYS be pleased to state:

- (a) whether Government are considering to construct sheds at the platform and to expand waiting/retiring room of Ghuguli station, an important station of Gorakhpur-Chhitauni Section on North Eastern Railway for the convenience of the passengers;
 - (b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) to (c). Expansion of the Second Class Waiting Hall from 30.65 sq. metres to 200 sq. metres at Ghuguli is in progress.

There is no other proposal for construction of shed at the platform or for expansion of waiting room/retiring room as the existing facilities with the proposed expansion of waiting hall are considered adequate.

Conversion of Bhatni-Varanasi section line

4386. SHRI MADAN PANDEY: Will the Minister of RAILWAYS be pleased to state:

- (a) the progress in regard to the scheme for conversion of Bhatni-Varanasi section line on North-Eastern Railway;
- (b) the time by which this conversion work is likely to be completed;
- (c) whether, conversion of Gorakhpur-Chhitauni and Mujaffarpur Bagha lines is under consideration; and
- (d) if so, the progress made so far in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) Approximate progress is 16.5%.

- (b) Its completion will depend on availability of funds.
- (c) and (d). A survey for conversion of Muzaffarpur-Sagauli-Bagaha Chhitauni-Gorakhpur metre gauge section into broad gauge is in progress.

[English]

Loss of Revenue on Account of Pilferage of Goods in Transit

4387. SHRI DIGVIJAY SINH: Will the Minister of RAILWAYS be pleased to state:

- (a) the estimated loss of revenue to Railways, divisionwise, on account of pilferage of goods in transit during the last one year;
- (b) the number of claims cases registered and out of them in how many cases, the crime was detected and criminals were prosecuted; and
- (c) what incentives are given to both the employees as well as public for detecting and apprehanding such criminals?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVARAO SCINDIA): (a) The estimated loss of revenue to Railways on account of pilferage of goods in transit during 1984 was Rs. 778.53 lakhs. Divisionwise figures are not maintained.

- (b) The number of claims cases registered on account of pilferage of goods in transit during 1984 was 68, 066, out of which in 1,208 cases crime was detected and 1,467 criminals were prosecuted.
- (c) Cash rewards are given in each deserving case to the members of RPF, Police personnel railway employees and to the members of public for assisting the RPF in detection of crime and apprehension of criminals.

Ante-Natal Care and Tetanus Toyphoid Vaccine Prophylaxis for Expectant Mothers

4388. SHRI MOOL CHAND DAGA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the details of the incidence of tetanus in the newly borns; and
- (b) what proportion percentage of expectant mothers in rural areas get ante-natal care and tetanus typhoid vaccine prophylaxis?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA): (a) Data about the incidence of tetanus in the newly borns is not available. However, as per

sample survey conducted in various States/ UTs during 1981-82, the neo-inatal tetanus mortality rate was 3.2 and 13.3 per 1000 live births in urban and rural areas respectively.

(b) There is no separate estimate of the porportion of expectant mothers in rural areas covered with tetanus toxoid vaccine prophylaxis as a part of ante-natal care. However, during 1983-84, 81.9 lakhs out of estimated over 220 lakhs expectant mothers in the country were immunized with tetanus toxoid vaccine. This figure does not include women immunized by private practitioners or other Non-Government agencies.

Motor Accident Claims Tribunals in Delhi

4389. SHRI MOOL CHAND DAGA: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

- (a) how many Motor Accident Claims Tribunals have been sanctioned for Delhi and how many are actually functioning;
- (b) the reasons for non-functioning of all the approved Tribunals; and
- (c) what steps have been taken or are being taken to make their working effective?

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANS-PORT (SHRI Z. R. ANSARI): (a) to (c). Delhi Administration have established six Motor Accident Claims Tribunals and all these six Tribunals are functioning.

Validity of PTOs Issued to Railway Staff for Journey in Railways of U.K.

4390. SHRI MOOL CHAND DAGA: Will the Minister of RAILWAYS be pleased to state:

- (a) whether the P.T.Os for concessional travelling facility issued to the Railway staff of Indian Railways are valid in railways of United Kingdom for journey on reciprocal basis;
- (b) if so, the number of such passengers/ passes issued during the last three years by both the countries, yearwise; and